



MAHARASHTRA  
NATIONAL LAW  
UNIVERSITY MUMBAI



CENTRE FOR  
LAW AND  
MANAGEMENT



**MBA - CORPORATE FINANCE, BANKING & LAW**

**2024-2026**

# ABOUT

## MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

Maharashtra National Law University Mumbai, established under the Maharashtra National Law University Act, 2014 (VI of 2014) is one of the premier National Law Universities in India. The Act envisaged establishing National Law University in Maharashtra to impart advanced legal education and promote society-oriented research in legal studies and promote the spirit of law amongst the students and to impart them the skills of advocacy, legal services, law reforms, managerial skills, and make them capable of utilizing their skills and knowledge for social transformation, development, and nation building.

MNLU Mumbai believes in the values enshrined in the Indian Constitution viz. Justice, Liberty, Equality, Fraternity, Secularism, Humanism, etc. and make all our efforts to inculcate them in its students, staff, and others to make this institution not only a center of legal knowledge but also an inclusive center of humanity.

The University offers B.A., LL. B. (Hons.) five years integrated program, two years full time post graduate programme in MBA and One year LL.M. program in Corporate and Commercial Laws, Constitutional & Administrative Law, Maritime Law, LL.M. (Investment and Securities Laws) in association with National Institute of Security Management (NiSM), M.A. in Mediation, Ph.D. Programme, PG Diplomas and is planning to add more programmes from the academic year 2023-24. The course structure and curriculum of the University are framed by a team of dedicated and committed teachers with guidance and from industry experts and academia.

Hon'ble Dr. Justice D.Y. Chandrachud, Chief Justice of India is the Chancellor of the University, who not only guides but also inspires the institution with his novel ideas and rich experience in the field of law. Prof. (Dr.) Dilip Ukey, Hon'ble Vice Chancellor of the University is an eminent scholar in the field of law is guiding and leading the University to achieve newer heights Dr. Pratapsinh B. Salunke serving as Registrar of the University, with his three decades of experience in the legal profession and dynamic vision coupled with excellent administrative skills is enabling university to make newer strides in its journey towards academic excellence.



## MESSAGE FROM VICE CHANCELLOR

"Law is an ever growing discipline and it has inter-related with every discipline of learning. We propose to explore new horizons of learning by associating legal education with its closely allied disciplines. The blending of law and management is very relevant and much needed in the contemporary era. With the globalization of the economy and the growth of international trade and business, the law has also assumed new roles and responsibilities. The financial markets and institutions have assumed the global role and have begun to transact across the borders which has created new opportunities, new challenges, especially in the field of taxation, international trade and commerce. These MBA Programmes is an attempt to spread quality education integrating the disciplines of management, taxation, corporate business, international trade and law. I am sure the proposed endeavor will be welcomed by academia and industry."

Prof. (Dr.) Dilip Ukey



"The University has spread its wings to varied fields of knowledge by introducing novel courses as well as by associating with different institutions of excellence. MNLU Mumbai has always focused on imparting quality education since its inception which makes our students stand out among their peers. We believe in integrating different areas of knowledge with the explosion of knowledge. No discipline can be nonresponsive to vibrations happening in society. Law has to discharge functions like being an instrument of social change, facilitating economic development, and protecting legal order, both national and international apart from safeguarding freedom, individual liberty, justice, and the rule of law. Both MBA Programmes are designed to produce efficient management professionals with legal knowledge and expertise in international business, taxation, corporate banking, finance, and law." -

Dr. Pratapsinh B. Salunke



MESSAGE FROM  
REGISTRAR (I/C)



# Shape your future with a Premier Education at Maharashtra National Law University Mumbai

## **Cutting Edge Curriculum**

A comprehensive, industry oriented up to date curriculum with relevant courses that are designed to prepare the students for leadership roles in today's dynamic business environment

## **Competent and Expert Faculty**

Qualified and experienced faculty with industry expertise and academic credentials impart quality education, guide and mentor the students

## **Real Corporate World Experience**

Summer internship for two months at the end of the first year will provide the students the real corporate world experience

## **Innovative Pedagogy**

Variety of pedagogy is used for knowledge transfer. Case study discussion, individual / group projects, individual / group presentations, role plays etc. are used as per the subject .



### **Leadership Development**

Leadership development workshops, soft skill training, meditation classes and one-to-one mentoring sessions are conducted to ensure a well-rounded personality

### **Networking Opportunities**

Networking opportunities are facilitated through guest lectures, promotion through social media networks, summer internships and distinguished visiting faculty.

### **Small Class Size**

Small class size enables personalized attention, meaningful class discussion, effective interaction with faculty and peers, fostering a collaborative and engaging learning environment.

### **Career Development Support**

Career counseling, mock interviews, interview preparation and placement assistance / support is extended to facilitate students to achieve their career goals and fulfill aspirations

### **Educational Loan**

Educational Loan from financial institutions is available

Join a Diverse and Vibrant

## **Community at**

Maharashtra National Law University  
for a memorable college experience

# MEET OUR FACULTY

## **Dr. C K Sreedharan**

BE (Mech), MBA (IB),  
MBA (Banking & Fin),  
DPM, PhD

## **Dr. P G Valecha**

CA, PhD

## **Dr. Damodar M Hake**

LLM, Diploma IPR,  
Diploma Cyber law, PhD

## **Dr. Vaibhav Sonule**

LLM, Diploma Corporate Law,  
PhD

## **Ms. Lakshmi S Kumar**

MA, MBA, MTM, Bed.

# Eligibility

- A UGC recognized three years degree in any discipline or an equivalent examination with a minimum of Fifty percent (50%) of marks or its equivalent grade in case of candidates belonging to General / OBC / PWD / NRI / PIO / OCI categories and 45% of marks or its equivalent grade in case of candidates belonging to SC / ST categories.
- Candidates appearing in the qualifying examination in May / June 2024 are also eligible to apply, subject to fulfilling the requisite eligibility as stated above.
- Preference shall be given to the candidates who have a valid score in any of the national level examinations including CAT / XAT / MAT / ATMA / CMAT / GMAT / MHCET.
- Course is open to learners of all ages and disciplines. Maximum intake is 50. However, the University reserves the right to alter the number of seats for the programme in a given academic year without prior notice.

# Fee Structure

The course fee is **Rs. 5,00,000/-**. The course fee is inclusive of admission fee, tuition fee, and library fee. It does not include lodging and boarding charges.

The fee shall be paid in four equal installments of **Rs. 1,25,000/-** in the beginning of first, second, third and fourth semesters.

If the candidate decides to withdraw the admission after paying the first installment of **Rs. 1,25,000/-** a full refund will be given subject to a deduction of **Rs. 2500/-**, if notified in writing or by email within 10 days of payment. However, after 10 days of payment, no refund shall be given.

## Bank Details

Account Name: Maharashtra National Law University Centre  
for Law and Management

Bank Name:-Punjab National Bank

Bank Saving A/c Number:- 0632102100000368

IFSC CODE:-PUNB0063210

Branch :- Powai Mumbai

## Security deposit

A refundable security deposit of Rs. 10,000/- is to be paid along with the admission fee. This deposit will be refunded after the completion of two years programme after making deductions, if any.

## Application Procedure

The fee for the application form for admission to MBA Programme is Rs.2000/-

Follow the payment procedure given in the application form.

Upload the filled in application along with the payment proof.

**Link for the Application Form [Click Here](#)**



# MBA Course Structure (2024-26)

## First Semester

1. Management Principles and Practices
2. Managerial Economics
3. Banking Law and Practices
4. Business Communication
5. Financial Management and Accounting
6. Science of Marketing
7. Banking and Taxation

## Second Semester

1. Compliance and Risk Management
  2. Financial Services Management
  3. Research Methodology for Management
  4. Human Resource Management
  5. International Business Organization and Organizational Behaviour
  6. International Business Environment and Trade
  7. Corporate Governance and Business Ethics
- Summer Internship

## Third Semester

1. Corporate Valuation, Restructuring and Bankruptcy
2. Corporate Finance
3. Financial Reporting and Statement Analysis
4. Technology in banking, CRM and Retail Banking
5. Foreign Exchange Management and International Finance
6. Corporate and Business Law
7. Security Analysis and Portfolio Management
8. Project Appraisal and Finance Elective

## Fourth Semester

1. Direct and Indirect Taxes
2. Entrepreneurship and Innovation
3. Financial Modeling
4. Data Security, Digital Governance and Cyber Risk
5. Dissertation / Project



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**MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI**

**2ND FLOOR, CETTM MTNL BUILDING,  
TECHNOLOGY STREET, HIRANANDANI GARDENS, POWAI, MUMBAI 400076**

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